



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.4699/2020
(S.W.P. No.1744/2013)

Monday, this the 11th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Javid Ahmed Dar, age 32 years
s/o late Sonullah Dar
r/o Boh Kulgam

.Applicant
(Mr. Bhat Fayaz Ahmad, Advocate)

Versus

1. State of Jammu and Kashmir Through
Commissioner/Secretary to Govt.
Public Health Engineering Deptt.
Civil Secretariat Srinagar/Jammu
2. Chief Engineer, Public Health Engineering
Kashmir, Srinagar
3. Executive Engineer Master Plan Division
Water Supply Srinagar

..Respondents
(Mr. Rajesh Thapa, Deputy Advocate General)



OR D E R (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned counsel for applicant has sent a message that this T.A. has become infructuous on account of subsequent developments.

2. The T.A. is accordingly dismissed as infructuous. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

January 11, 2021

/sunil/dsn/sd/arun